

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

STARRED QUESTION NO:455
ANSWERED ON:23.12.2005
MOU BETWEEN INDIA AND CHINA
Rao Shri Sambasiva Rayapati

Will the Minister of MINES be pleased to state:

- (a) whether India and China have signed an MoU for the joint ventures in other countries and set-up a framework to promote cooperation in the field of metallic and non-metallic-mineral research;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to implement the agreement?

Answer

THE MINISTER OF MINES (SHRI SIS RAM OLA)

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE REPLY TO THE LOK SABHA STARRED QUESTION NO. 455 FOR ANSWER ON 23RD DECEMBER, 2005 REGARDING MOU BETWEEN INDIA AND CHINA ASKED BY SHRI RAYAPATI SAMBASIVA RAO.

- (a) Yes, Sir.

(b) The Memorandum of Understanding (MOU) seeks to exchange information on mining investment, legislation and exploration, promote cooperation in research, policies and regulations, technical assistance, training programmes and joint ventures in third countries.

(c) It has been agreed that the subordinate organisations like Geological Survey of India, Indian Bureau of Mines and Public Sector Undertakings under the administrative control of the Ministry of Mines shall identify the projects of mutual interest with their Chinese counterparts to implement the MOU.